

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

OA No.3209/2002

(A)

New Delhi, this the 10th day of December, 2002

HON'BLE MR. JUSTICE V.S. AGGARWAL, CHAIRMAN
HON'BLE MR. M.P. SINGH, MEMBER (A)

Smt. S. Sumathi
W/o K.Palani Muthu,
Loran -C Station,
B.O. Haripar Post and Road,
Dharangdhara-363310.
Gujarat (India).

... Applicant
(By Advocate: Shri Davesh Singh for Shri R.S.Rana)

V E R S U S

1. Union of India
through Secretary (Posts)
Ministry of Communications,
Department of Post,
Ashok Road,
New Delhi-110001.
2. The Chief Post Master General
West Bengal Circle,
Kolkatta -700012.
3. The Director,
Directorate of Postal Services,
Port Blair-744101.
Andaman & Nicobar Islands.

... Respondents

ORDER (ORAL)

By Justice Shri V.S. Aggarwal, Chairman :

Learned counsel for the applicant states that he will file the application in the Tribunal having the territorial jurisdiction. Subject to aforesaid, he does not press the present application.

2. Allowed as prayed. Subject to aforesaid, the present OA is dismissed as withdrawn.


(M.P. SINGH)
MEMBER(A)


(V.S. AGGARWAL)
CHAIRMAN

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